

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1917
ANSWERED ON:23.07.2014
EXTRADITION OF KIM DAVY
Somaiya Dr. Kirit

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any fresh proposal has been received by the Government for the extradition of Kim Davy, the prime accused in the Purulia Arms Drop case;
- (b) if so, the details thereof;
- (c) whether any talks have been held between Denmark and India on this proposal; and
- (d) if so, the response of the Danish Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GEN. RETD. V. K. SINGH)

(a) & (b) Yes. On 22.4.2014, the then Union Home Minister approved sending a fresh extradition request regarding Kim Davy to the Government of Denmark. Consequently, DIG & Head of Branch, CBI (SCB), Kolkata (West Bengal) has submitted a fresh extradition proposal of Kim Davy to the Ministry of Home Affairs on 24.06.2014. The extradition proposal is under examination of the Ministry of Home Affairs.

(c) & (d) A meeting between the Danish and Indian delegations was held on March 7, 2013 in New Delhi to explain the legal position related to the extradition issue. The Danish delegation informed that the Indian Government may make a fresh attempt if any new facts had arisen in the case apart from those already brought out in the earlier request made in April 2002.